

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON:15.07.2016
COURT NO. 6
ITEM NO. 12

INTERLOCUTORY APPLICATION NO. 1
(Application for condonation of delay in filing the SLP)
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) CC. NO. 3774 OF 2016
WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA & ORS.

...PETITIONER

VERSUS

SUNIL KUMAR RAJPOOT & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.04.2016 when the Court was pleased to pass the following order:

“In view of letter circulated by learned counsel for the petitioners, list after four weeks.”

It is submitted for the information of the Hon'ble Court that Mr. S.N Terdel, Counsel for the Petitioner has on 19.04.2016 filed application for permission to file additional documents alongwith additional documents and the same has been included in the paper Books.

The matters above mentioned is listed before the Hon'ble Court with this Report.

Dated this the 13th day of July, 2016.

ASSISTANT REGISTRAR

Copy to:

1 Mr. S.N Terdel, Advocate

ASSISTANT REGISTRAR

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